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GOVERNMENT OF INDIA,
MINISTRY OF COMMERCE & INDUSTRY,
DEPARTMENT OF COMMERCE

NOTIFICATION NO- 14 (RE-2005)/2004-2009

NEW DELHI, DATED 8th July, 2005

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraph 1.3 of the Foreign Trade Policy, 2004-2009 as amended from time to time, the Central Government hereby makes the following amendments:

1. In the Paragraph 4A.2 of Foreign Trade Policy, 2004-2009:

For the words “Central Gem Laboratory, Miyagi Building, 5-15-14 Ueno Taito-Ku, Tokyo, Japan ”, the words “Central Gem Laboratory, Miyagi Building, 5-15-14 Ueno Taito-Ku, Tokyo, Japan and American Gem Society Laboratories (AGS Laboratories), 8917 West Sahara Avenue, Las Vegas, Nevada 89117” shall be substituted.

This issues in public interest.

Sd/-
(K.T. Chacko)

Director General of Foreign Trade
Ex-officio Addl. Secretary to the Govt. of India

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